

It does not relate to Bangla Desh issue at all. How can Pakistan fight unitedly for the cause of Bangla Desh? What is the reaction of the Government of India?

**SHRI SURENDRA PAL SINGH :** I have already tried to answer that part of the question. I have already said that this organisation took into account only the humanitarian aspect of the problem and not the political one, and they did not obviously subscribe to the idea of a separate and independent Bangla Desh. They were only concerned with the atrocities committed in Bangla Desh, and the abnormal conditions prevailing there and they have said so in the operative part of the resolution that they want conditions to return to normalcy and they want suitable conditions to be created there, so that the refugees can go back. This was the only part that they were concerned with.

**Decline in Profits of Fertilizer Corporation of India**

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\*1053. **SHRI M. M. JOSEPH :**  
**SHRI M. KATHAMUTHU :**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the net profits of the Fertilizer Corporation of India have gone down by over Rs. 3 crores during 1969-70, as compared to the previous year; and

(b) if so, the reasons therefor?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :**  
(a) Yes, Sir.

(b) The principal reasons for the short-fall in profit in 1969-70 were :

- (i) the adjustment of an extra amount of about Rs. 2 crores payable on account of increase in the rate of electricity charges with retrospective effect from 1.1.1966 at Nangal ;
- (ii) increase in the price of raw materials ; and
- (iii) shortfall in production at Trombay and Namrup.

**SHRI M. M. JOSEPH :** May I know what progress was achieved during the year 1970-71 ?

**SHRI P. C. SETHI :** As far as the 1969-70 figures are concerned they are available, but the figures for 1970-71 are not yet available.

**SHRI INDRAJIT GUPTA :** I would like to know whether it is not a fact that that the biggest shortfall in profits has been incurred by the Trombay unit of the Fertiliser Corporation, probably amounting to something over Rs. 3 crores in this particular year, and if so, I would like to know from the Minister whether the repeated failures of equipment due to deficiencies in the original designing and engineering are responsible for this very sad state of affairs at Trombay.

**MR. SPEAKER :** There is another question on that subject. The hon. Member may put it differently now.

**SHRI INDRAJIT GUPTA :** I would like to know from him whether deficiencies in designing and engineering are leading to repeated failures of equipment and if so, what steps are being taken urgently to put things right.

**SHRI P. C. SETHI :** As far as Trombay is concerned, we had a study done, and it has been suggested that 'debottlenecking' should take place there. Apart from this, there are various steps with regard to the original contractors for Trombay...

**SHRI INDRAJIT GUPTA .** Who were the original contractors ?

**SHRI P. C. SETHI :** The whole matter is under inquiry. Mr. Justice J. S. Bedi, retired, High Court of Punjab and Harvna is looking into this matter and whether the managing director of the Fertiliser Corporation of India entered into...

**SHRI JAGANATH RAO :** He is asking for the name of the original contractors.

**SHRI P. C. SETHI :** The name of the contractor is Messrs. Chemical and Industrial Corporation of the USA.

**MR. SPEAKER :** There is another question on the same subject, namely Q. No. 1074. I think we can take up that question also. But the hon. Member Shri Raj Deo Singh in whose name the question stands is absent.